

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA 112 of 1997.

( UNLISTED )

Date of Order: 31-01-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

IN THE MATTER OF:

An application under Section 19 of the Administrative Tribunals Act '85.

AND

IN THE MATTER OF:

Phiroj Thapa- s/o Tekbahadur Thapa-residing at Village-Mangpoo,  
P.O. Mangpoo, P.S. Rangli-Rangliot, District-Darjeeling.... APPLICANT

-Versus-

1. Union of India-service through the Secretary, Ministry of Communication, Government of India, New Delhi.
2. The Superintendent of Post Offices- Darjeeling, General Post Office P.S. and District-Darjeeling.
3. The Sub-Divisional Inspector-Postal Department, Kalimpong, P.O. Kalimpong, District-Darjeeling. .... RESPONDENTS.

For the petitioner: Mr. A. Basu, counsel.

For the respondents: NONE.

Heard on: 31-01-97.

O R D E R

A.K. Chatterjee, V.C.

No Division Bench is sitting to-day in Court No.1.  
Mr. A. Basu, ld. counsel, files this petition as an unlisted motion on behalf of the petitioner. None appears for the respondents.

Petitioner's adoptive father was an employee of the Postal Department and died in harness on 28.9.96 for which this application has been made for a direction for appointing

the petitioner as <sup>a</sup> Group-D staff <sup>i</sup> on the said Department on compassionate ground. The petitioner has made representations to the concerned authorities on 1st November, 1996 and on 8th November, 1996 which apparently remain pending to this date.

In such situation, hearing the ld. counsel for the petitioner and on perusal of the application and annexures, the application is disposed of with a direction upon the respondents, in particular, upon the respondent no.2 herein to treat the application and the annexures as a representation <sup>for</sup> ~~to~~ the reliefs claimed and to dispose of the same by passing a speaking order, in case it is turned down. A copy of the Order passed on such representation, shall be immediately communicated to the petitioner.

This unlisted application is disposed of accordingly at this stage itself without passing any order <sup>order</sup> as to costs.

*A.K. Chatterjee*

(A.K. Chatterjee)  
Vice-Chairman.